

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 467 OF 2025**

IN THE MATTER OF:

Manoj Jural

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 08.01.2026)

Manoj Jural

.....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in (Respondent No.1)
2. Divisional Commissioner cum Chairman, Taj Trapezium Zone Authority, Agra
Jaipur House, Agra, Uttar Pradesh
Email: ttzpmu2@gmail.com (Respondent No.2)
3. Divisional Director, Social Forestry Division, Agra
Tower, Block, Prince, E-15, Bagirati Rd, above Kohinoor Restaurant,
Sanjay Palace, Sanjay Place, Civil Lines, Agra, Uttar Pradesh 282002
Email: dfoagra@upforest.gov.in (Respondent No.3)
4. District Magistrate, Agra
District Magistrate Collectorate Agra – 282010
Email: dmagr@nic.in (Respondent No.4)
5. Uttar Pradesh Pollution Control Board
Through its Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.5)